

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 250/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE PARTIES: M/s. Lupin Properties Ltd.

SECTION OF THE COMPANIES ACT: \_\_\_\_\_ OF THE  
Companies Act 1956/2013/I & BP Code 2016.

| S. No. | NAME                   | DESIGNATION         | SIGNATURE          |
|--------|------------------------|---------------------|--------------------|
| 1.     | <u>Account Officer</u> | <u>Adm. Officer</u> | <u>[Signature]</u> |

Common Order

CSP 242/230-232/NCLT/MB//MAH/2017  
CSP 241/230-232/NCLT/MB//MAH/2017  
CSP 240/230-232/NCLT/MB//MAH/2017  
CSP 239/230-232/NCLT/MB//MAH/2017  
CSP 238/230-232/NCLT/MB//MAH/2017  
CSP 237/230-232/NCLT/MB//MAH/2017  
CSP 250/230-232/NCLT/MB//MAH/2017  
CSP 249/230-232/NCLT/MB//MAH/2017  
CSP 248/230-232/NCLT/MB//MAH/2017  
CSP 247/230-232/NCLT/MB//MAH/2017  
CSP 243/230-232/NCLT/MB//MAH/2017  
CSP 228/230-232/NCLT/MB//MAH/2017

Company Petitions are admitted. List this matter for hearing on 3.5.2017.

Sd/-  
V. NALLASENAPATHY  
Member (Technical)

Sd/-  
B.S.V. PRAKASH KUMAR  
Member (Judicial)